SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 649/2025

SAVE NIMISHA PRIYA INTERNATIONAL ACTION COUNCIL Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

FOR ADMISSION

Date: 14-07-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s):

Mr. Raghenth Basant, Sr. Adv. Mr. Subhash Chandran K.R, AOR

Ms. Krishna L R, Adv.

Ms. Kaushitaki Sharma, Adv.

For Respondent(s): Mr. R Venkataramani, Attorney General for India

Mr. Raj Bahadur Yadav, AOR

Mr. Abhishek Kumar Pandey, Adv.

Mr. Kartikay Aggarwal, Adv.

Ms. Ameyvikrama Thanvi, Adv.

Mr. Chitvan Singhal, Adv.

Mr. Shashank Bajpai, Adv.

Mr. Raman Yadav, Adv.

UPON hearing the counsel the Court made the following O R D E R

We have heard Mr. Raghenth Basant, learned senior counsel appearing for the petitioner and Mr. R. Venkataramani, learned Attorney General for India, appearing for the respondent-Union of India.

List this matter again on 18.07.2025 to apprise the Court about the status.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR